

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

115
C.P.No.144/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

Name of the Company	Sarfaraz Alam -Versus-Pan Pacific Courier Pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AvIRUP CHATTERJEE Petitioner *Phalay*
1/1/18

O R D E R

Ld. Counsel for the petitioner is present and written submissions has been filed.

No one is present from the respondents' side.

List it on 30/01/2018 for arguments.

Sd
(Jinan K.R.)
Member (J)

Sd P —
(V.P.Singh)
Member (J)